

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 24th March, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 3/2015.	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Mr. Ankur Sood, Gaurav Ray, & Ms. Parul Gupta, Advs. For the Applicant. Mr. Ardehnudumauli Kumar Prasad, Adv. For R-1 & 4. Mr. Buddy.A. Ranganadhan, Adv. For R-2. Ms. Savitri Pandey, Adv. For R-3. Mr. Neeraj Malhotra, Adv. For R-5. Mr. Amit Anand Tiwari, Adv. For R-6. Mr. Pawan Upadhya, Adv. For R-7. Mr. M.L. Lahoty, Adv. For R-8.	
2.	Original Application No. 193/2014.	Residents Welfare Association Vs. U.O.I & Ors.	Mr. Manish Kr. Vikkey, Adv. for the Applicant. Ms. P. Batra Singh, Adv. For R -1. Mr. Balendu Sekhar, Adv. & Mr. Dinesh Jindal, LO, for R-2 & 5. Mr. Rajkumar with S.L. Gundli Adv. For R-3. Mr. Rajiv Bansal, Mr. Kush Sharma and Mr. Anshul Pathak, Advs. For R-5. Mr. Vivek Sharma, S.I., for R-6. Mr. Amit Verma, Adv. For R-7. Mr. Rajiv Bansal, Adv. For DDA. Mr. Rohit Sharma and Mr. Karan Dev Chopra, Advs. As Local Commissioner.	
FOR HEARING				
3.	Appeal No. 06/2012	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for the Appellants. Ms. Panchajanya Batra Singh, Adv. for R- 1. Ms. Yogmaya Agnihotri, Adv. for R-2. Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3	

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